

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 23rd APRIL, 2024, 10:30 A.M.

**IA (IBC)/14/GB/2024
In CP (IB) /17/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Indian Bank (Erstwhile Allahabad Bank) Vs Rohit Kumar Jain
Under Section	U/s 95(1) of IBC, 2016

For Petitioner (s) : Mr. M. Sharma, Adv.

For Respondent (s) : Mr. S. Kapadia, Adv.

RP : Mr. Purshotam Gaggar, RP in person

ORDER

IA (IBC)/14/GB/2024

Ld. RP Mr. P. Gaggar appears in person. Respondent/Personal Guarantor is represented by Ld. Counsel Mr. S. Kapadia. Respondents have filed their objections to the report of RP. Report of RP taken on file and accordingly, this Application is **disposed of**.

Ld. Counsel for the Respondent/Personal Guarantor seeks permission to file an Additional Affidavit to bring the additional plea on record regarding authorization which was not taken earlier in the reply. Liberty is granted directing the Respondent to file Additional Affidavit only confining to the plea of authorization within 1 week time. List the main petition for arguments on **14.05.2024**.

CP (IB)/17/GB/2023

In view of Order passed today in **IA (IBC)/14/GB/2024** matter adjourned to **14.05.2024** for arguments.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)